NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No.21/HDB/2016	
COMPANY PETITION/APPLICATION NO.	CP No. 27/2008	
NAME OF THE COMPANY	Balaji Zippers Private Limited	
NAME OF THE PETITIONER(S)	Ravi Sanghi & Another	
NAME OF THE RESPONDENT(S)	Balaji Zippers Private Limited & (10) Others	
UNDER SECTION	397/398	

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaran	PCS	9849056652	J
P. And Mulcherji ocep Ch Rameth Bable Coul (5) " P.	Adv	988314274	P. gulf Re

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
(Rb-8) P-Amaindy Riddy	D du	9246501212	P-A Reddy
C.Shipa represents on behalf of	counsel for R31 R5	9849866556	dy

Heard Mr.S.Chidambaram, learned PCS for the Petitioner No.2, Mr.P.Anil Mukherji on behalf of Mr.Ramesh Babu, learned counsel for the Petitioner No.1 and Mr.P.Amarender Reddy, Ms. C.Shilpa on behalf of Mr.Y.Suryanarayana, learned counsels for the Respondents.

It is reported that, the matter is still pending before the Hon'ble Supreme Court and stands posted to 11.01.2018. Hence the Post the case on 23.01.2018.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)